

F.No. A. 12034/SSC/01/2020-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K.Puram
New Delhi-110066
Dated /06/2022

To,

All successful candidates of CGLE- 2019, selected for the post of Inspector (CGST, PO & Examiner) and TA in CBIC (**through CBIC's website**).

Subject: Combined Graduate Level Examination 2019- Final Verification of Options/Preferences– reg.

Sir/Madam,

All the candidates are requested to view the Options/Preferences received from them for appointment to the post of Inspector (CGST, PO & Examiner) and TA in CBIC.

2. It is also informed that several requests were received in the recent past for revision in Options/ Preferences. But as the same was not at all permissible vide Board's letter of even no. dated 10/05/2022 & 30/05/2022, all such requests were turned down.

3. Since revision of Options/ Preferences was not permissible, it is requested that the Options/Preferences submitted by the candidates may be verified from the original Options/Preferences. If any discrepancy is found, it may be brought to the notice of the undersigned through e-Mail only- mohammad.ashif@nic.in with a CC to policy.dghrd@nic.in, within two days of issuance of this letter. After two days, no such request would be considered.

4. The consolidated list of Options/ Preferences exercised by the candidates along-with the remarks, if any, is enclosed at **Annexure- I, II, III & IV** for Inspector (CGST, PO & Examiner) and TA respectively. The list of Cadre Controlling Authorities and their Codes is enclosed at **Annexure- A**.

Yours faithfully,

Encl: As above

(Ravish Kumar)
Under Secretary to the Govt. of India
Tel. 26162674